

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-OCW-51 of 2020

WITH

LD-VC-OCW-52 of 2020

WITH

LD-VC-OCW-53 of 2020

Sebastiao Fernandes

...Applicant.

Vs

Chander Fadte and anr.

...Respondents.

Shri P. Talaulikar, Advocate for the applicant.

Ms. M. Viegas, Advocate for the respondent no.6.

Coram:- DAMA SESHADRI NAIDU, J.

Date:4th December 2020.

P.C.

The sixth respondent's counsel seeks two weeks time for filing reply.

2. Post the matter on 18.12.2020.

DAMA SESHADRI NAIDU, J.

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